

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) PIL No.7118 of 2021**

***In Re: Olive Ridley Turtles*** .... ***Petitioner***

Mr. Mohit Agarwal, Amicus Curiae

*-versus-*

***Principal Secretary, Forest and Environment Department and others*** .... ***Opp. Parties***

Mr. P.K. Muduli

Additional Government Advocate

Mr. P.K. Parhi, ASGI

Mr. Ashok Kumar Parija, Advocate General

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE A.K. MOHAPATRA**

**ORDER  
16.11.2021**

**Order No.**

14. 1. Mr. Parhi, learned counsel appearing on behalf of the Union of India prays for copies of the pleadings and orders in the present petition. A direction is issued to the Registry to provide him forthwith a soft copy of this petition and the entire pleadings on a pen drive that will be supplied by him.
2. The direction issued in paragraph 6 of the order dated 31<sup>st</sup> May, 2021 to the Union of India as far as State of Odisha to file separate affidavits on the steps taken for implementation of Court's direction issued on 15<sup>th</sup> March, 2021 and the orders thereafter on the various aspects is reiterated. The Union of India will positively file its affidavit on or before 20<sup>th</sup> December, 2021.

3. An affidavit has been filed by the State of Odisha on 20<sup>th</sup> September, 2021. Since nearly two months have elapsed, a further affidavit be filed up-dating the current status with regard to steps taken as mentioned in Paragraphs 5, 6 and 7 of the said affidavit. The said further affidavit be filed not later than 20<sup>th</sup> of December, 2021 and an advance copy thereof be served on Mr. Mohit Agarwal, learned Amicus Curiae.

4. Mr. Mohit Agarwal, learned Amicus Curiae points out that of the two boats of the Forest Department, one has broken down and requires to be repaired. The Taluchuan Marine Police Station has no patrolling boat at all.

5. Mr. Muduli, learned Additional Government Advocate assures that immediate instructions will be issued to rectify the situation. The Court directs the above situation must be rectified on or before 22<sup>nd</sup> November, 2021. A compliance affidavit be filed by the next date.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**( A.K. Mohapatra )**  
**Judge**

R.K. Singh/Jagabandhu